

Annexure - 7

Name of the corporate debtor: Immaculate Agro Spices Private Limited; Date of commencement of CIRP: 2nd December 2025; List of creditors as on: 30th January, 2026
List of operational creditors (Government dues)

Sr. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	GST, Kerala	Kerala		31-12-2025	11,04,44,108	11,04,44,108	Unsecured	-	-	No	-	-	-	-	-	
2	GST, Kerala	Kerala		05-01-2026	28,62,268	28,62,268	Unsecured	-	-	No	-	-	-	-	-	
Total					11,33,06,376	11,33,06,376		-	-		-	-	-	-	-	